

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH: NEW DELHI

O.A. No. 625/94

28

New Delhi this the 4th day of August 1999

Hon'ble Mr. Justice V. Rajagopala Reddy, Vice-Chairman (J)
Hon'ble Mr. R.K. Ahooja, Member (A)

J.K. Jain,
Executive Engineer (Civil), MTNL
Qr. No. 9, P&T Colony,
Behind Karol Bagh T.E. Bldg.
New Delhi-110005

...Applicant

(By Advocate: Shri S.D. Raturi proxy
for Shri G.D. Gupta)

Versus

1. Union of India through Secretary
Ministry of Communications and
Chairman, Telecom Commission,
Sanchar Bhavan, New Delhi-110001
2. AK Satija
Executive Engr (Civil), MTNL
Corporate Office, 1st Floor,
Hotel Janpath, Janpath,
New Delhi-110001
3. HS Kasotia,
Surveyor of Works (Civil)
Q/O Telecom Civil Circle,
1st Floor, GTB Complex,
III Nagar, Bhopal- 462003 (MP)
4. RK Jain
Executive Engr (Civil) HQ,
Q/O SE (Civil) HQ, MTNL
10th Floor, Chandralok Bldg,
Janpath, New Delhi- 110001
5. SC Arora,
Surveyor of Works (Civil)
Deptt. of Posts, 5th floor,
527-D/Dak Bhawan, New Delhi-110001
6. SK Kaul,
ASW (Civil), Q/O SE (Civil)
Postal Civil Circle, 3rd Floor,
GPO Bldg, Ambala Cantt-133001

(By Advocate: ~~None~~ Shri R. P. Aggarwal ...Respondents

NR

(X) Corrected vice Court's
order dated 27.8.99

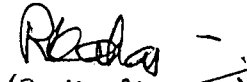
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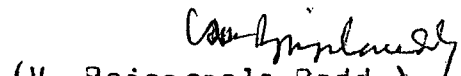
ORDER (Oral)

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By Reddy, J.-

Learned proxy counsel for the applicant seeks permission to withdraw the OA. The O.A. is accordingly dismissed as withdrawn.


(R.K. Aheoja)
Member (A)


(V. Rajagopala Reddy)
Vice-Chairman (J)

cc.